

(2)

6/2/95

Shri. Natarajan for
the applicant.

None for the
respondents.

List the case on
17.02.95

M.R. Kolhatkar B.S. Hegde
(M.R. Kolhatkar) (B.S. Hegde)
M(A). M(I)

Dated: 17/2/95 (Sl. No. 2)

Applicant by Sh. S. Natarajan.
The only direction that we need
make in this case is that the
President shall decide the Revision
Application within four months from the
date of communication of this order.
With this direction the O.A.
is disposed of.

Order, judgment (disposed)
on 21/3/95

22/3/95

M.R. Kolhatkar M.S. Deshpande
(M.R. Kolhatkar) (M.S. Deshpande)
M(A) V(C)

B.